

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No.215  
Appeal/6(AHM)2023

**Proceedings under Section 58 & 59 of Co. Act, 2013**

**IN THE MATTER OF:**

Kishorbhai Babubhai Sakhiya

.....Applicant

V/s

Robin Precision Products Pvt Ltd & Ors

.....Respondent

**Order delivered on 21/03/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**

**Mr. Sameer Kakar, Hon,ble Member(T)**

**PRESENT:**

For the Applicant

: Mr. Monaal Davawala, Advocate

For the Respondent

: Mr. Nipun Singhvi, Advocate for R-1 & 5

: Mr. Nilesh Udernani, Advocate for R- 11,12,9,10

**ORDER**

The applicants as well as respondents are directed to remain physically present in court before the next date of hearing.

Re-list on 13.06.2024.

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**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**